

Dr. K. L. Rao: I am afraid I would not be able to answer these questions now.

गंडक परियोजना

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*881. { श्री क० ना० तिवारी :
श्री विभूति मिश्र :
श्री डा० ना० तिवारी :
श्री विश्वनाथ पाण्डेय :

क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत जनवरी के दूसरे सप्ताह में वित्त मंत्री और योजना आयोग के उप सभापति पटना गये थे ;

(ख) यदि हां, तो गंडक परियोजना के निर्माण के सम्बन्ध में केन्द्रीय सरकार ने क्या निश्चय किया है ; और

(ग) बिहार में अन्य परियोजनाओं के बारे में क्या निश्चय किये गये हैं ?

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) The State Government felt that there was no particular advantage in the Centre taking over the project at this stage.

(c). The State Government were advised to furnish detailed proposals for additional financial assistance required for excavation of watercourses in Kosi Project with a view to completing them one year earlier.

श्री क० ना० तिवारी : जब केन्द्रीय सरकार ने दूसरे राज्यों के प्रोजेक्ट्स को अपने हाथ में लिया है तब क्या कारण है कि केन्द्रीय सरकार गंडक प्रोजेक्ट्स को अपने हाथ में नहीं ले रही है ?

The Minister of Irrigation and Power (Dr. K. L. Rao): The State Government stated that they were doing this project quite efficiently and well in time. They were not anxious that it should be taken over by the

Centre. That is how this project was not considered when the Finance Minister went there and had discussions with them.

Shri K. N. Tiwary: Is it a fact that the hon. Finance Minister visited Bhaissalotan, the project centre and if so, was he told that due to financial difficulties, the progress of the project is hampered and the Central Government should take it over due to the financial difficulties?

Dr. K. L. Rao: It is true that the State Government asked for extra finance in order to expedite this project and the Finance Minister has very kindly given extra amounts of money for this year—1965-66.

श्री विभूति मिश्र : गंडक परियोजना एक तो नेपाल से सम्बन्ध रखती है दूसरे उत्तर प्रदेश से सम्बन्ध रखती है और तीसरे बिहार से सम्बन्ध रखती है। अब तक फर्स्ट फ़ाइव इयर प्लान, सेकेंड फ़ाइव इयर प्लान और थर्ड फ़ाइव इयर प्लान, इन तीनों प्लानों में देश में जितनी भी योजनाएं ली गई उन में बिहार के हक में कोई योजना नहीं रही जबकि और सूबों में काफ़ी रुपया उन पर खर्चा हुआ है

श्री विश्वनाथ राय : कोसी है।

श्री विभूति मिश्र : कोसी तो सर्फ़रिम्स का है और उस योजना को स्वर्गीय पंडित जी ने सर्फ़रिम्स की वजह से लिया था। दूसरे वहां पर मोडर्न मशीनरी नहीं है और जो मशीनरी है भी उसके पार्ट्स व पुर्जे नहीं हैं

अध्यक्ष महोदय : माननीय सदस्य सवाल भी करेंगे या नहीं।

श्री विभूति मिश्र : जब मैं सवाल करता हूं तो आप टोक कर कहते हैं कि लम्बा हो गया लेकिन दूसरों को इतना मौका दे देते हैं। इन सभी दिक्कतों को देखते हुए क्या

केन्द्रीय सरकार इस योजना को अपने हाथ में लेकर इस को चलाने की बात सोच रही है ? वहां पर फाइनल मिनिस्टर भी गये थे और उन्होंने उसको देखा भी है । अब उनके हाथ में रुपया है तो क्या इस गंडक परियोजना को केन्द्रीय पूल में लेने की बात सोच रहे हैं ।

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है । मैं आप की सेवा में नम्र निवेदन करना चाहता हूँ कि अभी श्री विभूति मिश्र ने जो अन्तर्बाधा की, यदि उस की आधी भी मैं करता तो आप का आर्डर, आर्डर, पता नहीं कितनी बार लग गया होता, मुझे यह कहने के लिए क्षमा करें कि आपका दृष्टिकोण सब के लिए सम रहना चाहिए ।

अध्यक्ष महोदय : उन्होंने यह शिकायत की है कि स्वामी जी को ज्यादा रिआयत दी जाती है और उनको नहीं दी जाती है ।

श्री रामेश्वरानन्द : मैं कई बार खड़ा हुआ लेकिन आपने मुझे बोलने के लिए समय नहीं दिया ।

अध्यक्ष महोदय : अब आप बैठ जाइये ।

Dr. K. L. Rao: It is quite true. I agree with the hon. Member that this project should be expedited and completed as early as possible in the best interests of the country because it irrigates an area of 3.5 million acres. All that I can say is that the Government will keep a very careful watch and see that this project is completed as early as possible. If at any stage they feel that the project is not going on according to schedule, they will take the necessary steps.

Shri D. N. Tiwary: May I know whether the hon. Minister remembers that in the Consultative Committee almost all the Members of Parliament from those areas and also the representatives of the Bihar Government agreed that this scheme should be

taken up by the Centre; if so, when the Bihar Government had no objection then, may I know what new things have arisen that the Bihar Government now wants to do it themselves?

Dr. K. L. Rao: I can only say that the hon. Members of Parliament were very anxious that this project should be taken over by the Centre and expedited. But in regard to the State Government's reaction, I am afraid I would not be able to say anything.

श्री विश्वनाथ पाण्डेय : गंडक परियोजना पूर्ण हो जाने के बाद इससे कितने एकड़ जमीन की सिंचाई होगी और केन्द्रीय सरकार द्वारा इस योजना को स्वयं अपने हाथ में लेने में क्या दिक्कत है ?

Dr. K. L. Rao: I said already that the benefits of this project will cover an area of 36 lakh acres. I have already submitted the reasons why the Central Government has not yet taken it over.

Shri P. R. Patel: To avoid such bad feelings State-wise, will the Government be pleased to take at least one such project in each State?

Dr. K. L. Rao: It is too difficult to say anything at this stage.

Shri Ranga: In view of the fact that immediate completion of this project is needed for multi-purposes, not only for irrigation purposes but also for flood control, may we have the assurance from both the Ministers, who happen to be here, fortunately, and who are interested in this, that they are quite satisfied with the progress that is being made, with the kind of equipment that the Bihar Government is having or has been held to have, and they can assure the House that they expect the Bihar Government to satisfy the time-schedule that they have placed before them?

Dr. K. L. Rao: The only thing I would like to submit to the House is that 30 per cent of the work on this project will be done by the end of 1965-66. It is programmed that the barrage will be completed by 1967 and a substantial amount of canals by 1968-69. How far this programme will be kept up has got to be watched very carefully, and in view of the importance of the project the Central Government will see and watch very carefully the progress on this project.

श्री रामेश्वरानन्द : 1962 में जब पंजाब के विद्युत मंत्री यहां दिल्ली में आए थे, तो उन्होंने कुछ ऐसी योजना का उल्लेख किया था कि चकरौता पर यमुना बांध बनेगा, जिससे बहुत बड़े क्षेत्र की सिंचाई हो सकेगी और विद्युत निकल सकेगी। मैं यह जानना चाहता हूँ कि क्या ऐसी कोई योजना सरकार के विचाराधीन है।

Mr. Speaker: Shri Bishwanath Roy.

Shri Bishwanath Roy: In view of the fact that there is some difficulty in the implementation of the work undertaken at present by the different governments, may I know whether the Central Government is taking any concrete steps for removing those obstacles or difficulties that confront both the States?

Dr. K. L. Rao: At the moment, no difficulties are experienced by them. Only two agencies are working—the Governments of UP and Bihar—and they are getting on very nicely and satisfactorily.

Shrimati Savitri Nigam: Why is it that the progress of this project is so slow? What steps would the Government be taking to see that the States discharge their responsibilities much quicker?

Dr. K. L. Rao: I am afraid, it is very difficult for me to agree with the hon. Member that the progress of the work is slow. I have already mentioned

the programme for the construction of this project and I hope it will be adhered to.

Monopolies Commission

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*882. { **Shri P. R. Chakraverti:**
Shri Sidheshwar Prasad:
Shri K. C. Pant:
Shri Yashpal Singh:
Shri R. S. Pandey:
Shri Bibhuti Misra:

Will the Minister of Finance be pleased to state:

(a) the extent to which the Monopolies Commission has received co-operation from the organisations of big business houses, to whom questionnaires were sent for information;

(b) the grounds put forward by the Companies which have asked for extension of time to submit their replies;

(c) whether Government advised the Companies not to delay submission of replies and thus hamper the work of the Commission;

(d) whether there is any penalty clause which can be invoked against the defaulters; and

(e) when the commission is likely to complete its work and submit the Report?

The Minister of Planning and Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). Government have received no complaints from the Monopolies Commission about lack of co-operation from business houses to whom questionnaire was sent, nor any complaint about the companies asking for extension of time to submit their replies.

(c) No, as there was no occasion for the same.

(d) Yes, Section 5 of the Commissions of Inquiry Act, 1952.

(e) By the 31st October, 1965.